

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 36 of 2014 &
I.A. No. 59 of 2014**

Dated : 06th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

The Tata Power Co. Ltd.

... Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr.**

.... Respondent(s)

Counsel for the Appellant (s) :

Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha chaudhuri
Ms. Perna Priyadarshini

Counsel for the Respondent (s):

Mr. Buddy A. Ranganadhan
for R-1
Mr. J.J. Bhatt, Sr. Adv.
Mr. Hasan Murtaza for R-2

ORDER

Post the matter on **07.04.2014 at 12.30 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/pr